- (a) the Total amount of Input Tax Credit (ITC) paid for the financial year 2017-18;
 - (b) whether the Ministry noticed huge ITC claims from any particular State; and
- (c) whether it was because of any loopholes in the system and if so, the steps taken to plug such loopholes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The Total amount of refund of Input Tax Credit (ITC) under GST paid in the financial year 2017-18 is as follows:

Sl. No.	Tax Head	Amount of refund (in ₹ crores)
1.	CGST	1898.55
2.	IGST	3594.37
3.	Compensation Cess	109.33
	Total	5602.25

- (b) 2017-18 was the first year for implementation of GST in the country. In absence of any benchmark, it is not possible to draw such conclusion.
 - (c) Does not arise in view of reply to part (b) above.

Funds released to Andhra Pradesh under CSS between 2015-2020

1349. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

- (a) the details of funds released to the State of Andhra Pradesh (AP) under various Centrally Sponsored Schemes (CSS) during 2015-16 to 2019-20, year-wise along with sharing pattern between Central and State Governments;
- (b) the details of eligibility of AP State, year-wise, under Special Assistance Package announced by Government, if funding of CSS would have been shared in the ratio of 90:10 between Central and the State during 2015-16 to 2019-20; and
- (c) whether there is any request from AP to release these funds to State instead of taking them repayment of loans Externally Aided Projects, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The detail of funds released to the State of Andhra Pradesh under various Centrally Sponsored Schemes year-wise by the Union Government is as below:

(₹ in crore)

Year	2015-16	2016-17	2017-18	2018-19	2019-20
					(Till
					28.02.2020)
Centrally Sponsored	9930.73	12,928.41	12,125.81	10,812.80	9344.67
Schemes (CSS)					

Source: PFMS Reports

The funding pattern for the Centrally Sponsored Schemes is based on the guidelines stated in OMs No. O-11013/02/2015-CSS & CMC dated 17.08.2016 and 26.10.2019 of NITI Aayog regarding 'Rationalization of Centrally Sponsored Schemes-Based on the Recommendations and suggested course of action by the Sub-Group of Chief Ministers-approved by the Cabinet'.

- (b) The Central Government will provide Special Assistance Measure to Government of Andhra Pradesh, which would make up for the additional Central share the State might have received during 2015-16 to 2019-20, if the funding of Centrally Sponsored Schemes (CSS) would have been shared at the ratio of 90:10 between the Centre and the State. The special assistance will be provided by way of repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State as and when it falls due. Based on the request of the State Government of Andhra Pradesh, not having audited figures of the State's finances with respect to funding of Centrally Sponsored Schemes made available by the Auditor General of the State, the Union Government has released ₹ 15.81 crore towards repayments of interest liabilities of EAPs signed and disbursed by the State during 2015-16 to 2017-18 in 2018-19 to the State Government of Andhra Pradesh.
- (c) The State Government of Andhra Pradesh had requested to allow borrowing from domestic commercial entities in place of external borrowing. However, the Cabinet has approved the Special Assistance Measure as stated in part (b).